

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No. 210/Chd/Pb/2018**

**In the matter of:**

Neelkamal Ltd . . . . .Petitioner  
Versus

U.I.Beverages Pvt.Ltd. . . . .Respondent

Present: Mr.Gaurav Mankotia, Advocate for Mr.Gurpreet Singh, Advocate  
for the petitioner

On request, the matter is adjourned to 07.08.2018 for preliminary  
hearing.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R. Sethi)  
Member (Technical)

July 23, 2018  
subbu